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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

RegnaNo CCP 215/1992 in OA 731/1988

Date of decision: 25.11.1992

Shri V.K. Seth

Petitioner

Versus'

Shri L.D. Bonnell, Secretary, Department of Posts & Others

• • • Respondents

For the Petitioner

Shri Sant Lal,
Counsel

For the Respondents

Ramchandani, Sr. Counsel

CORAM: THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN THE HON'BLE MR. I.K. RASGOTRA, MEMBER (A)

JUDGMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

The Judgment having since been complied with,

this petition is dismissed as not pressed.

(V.S. MALIMATH) CHAIRMAN

had. in

25,11,1992

(I.K. RASCOTRA) MEMBER (A) 25-11-1992

RKS 251192

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